Title: Need to instruct the Kendriya Vidyalaya Sangathan to start construction of building for school in Belgam, Karnataka.

SHRI SURESH ANGADI (BELGAUM): Mr. Chairman, Sir, in my constituency Belgam, Kendriya Vidyalaya No. 3 has started functioning about three or four years ago. But the Government of India has not yet sanctioned the building for it and the school is now running in a private building owned by Marathi Mandal. We must thank them for giving their premises to this school on rental basis. But neither the State Government nor the Central Government is paying rent to Marathi Mandal and so now they are pressing the school authorities to vacate their premises. If they vacate the premises, the students will have to out of the school as the school will have no place to run. The Government of Karnataka has already given land for constructing the school building, but the Central Government has not taken any action to construct the building. The parents are under tension because the school will start in June and the children will not have any building as the Government is not paying rent to the private party.

So, I request the Government of India to either instruct the Kendriya Vidyalaya Sangathan to start construction of the school building immediately or ask them to pay the rent to Marathi Mandal authorities so that the education of these students are not affected.